

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

STARRED QUESTION NO:396  
ANSWERED ON:21.04.2015  
DETERMINATION OF PRICES  
Diwakar Shri Rajesh Kumar

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the role of Government agencies in determination of sale price of food items in collaboration with manufacturing companies;
- (b) whether any complaints have been received by the Government regarding charging of extra amount over and above the Maximum Retail Price (MRP) of the products, if so, the details thereof and the corrective action taken thereon; and
- (c) whether there is any mechanism for assessing the extent of profit being earned by the manufacturing companies and if so, the details thereof?

**Answer**

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.396 FOR 21.4.2015 REGARDING DETERMINATION OF PRICES.

(a) : No Madam, Government has no role in determination of selling price of food items. The selling prices are determined by the manufacturing companies. Competition in market place finally determines the sales price of various items depending on demand, availability and quality.

(b) : No Madam, while general references have been received, no specific complaint has been received by the Government regarding charging of extra amount over and above the M.R.P. of the products. However, the States enforcement authorities who enforce the Weights and Measures laws, take action as and when complaints are received.

(c): No Madam, this Department does not have any mechanism for assessing extent of profit.